

COURT-II
Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No.119 of 2013 and IA No.187 of 2013 & IA No.147 of 2015

Dated : **25th February, 2016**

Present : **Hon'ble Mr. Justice Surendra Kumar, Judicial Member**
Hon'ble Mr. T. Munikrishnaiah, Technical Member

In the matter of:

Chhattisgarh State Power Distribution Co. Ltd.	...	Appellant(s)
Versus		
Central Electricity Regulatory Commission & Ors.	...	Respondent(s)

Counsel for the Appellant (s) : Ms. Superna Srivastava

Counsel for the Respondent (s): M.S.Ramalingam for R-1

ORDER

Since, the appeals, being Appeal Nos. 119 of 2013 and 39 of 2016, are connected, they are hereby tagged.

Post the matter for hearing on **21st March, 2016**,

(T. Munikrishnaiah)
Technical Member

(Justice Surendra Kumar)
Judicial Member

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